

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
STARRED QUESTION NO.334  
TO BE ANSWERED ON 9.08.2018**

**EMISSION NORMS FOR THERMAL POWER PLANTS**

**\*334. SHRI A.P. JITHENDER REDDY:**

**Will the Minister of POWER  
be pleased to state:**

- (a) the names and details of the thermal power plants that have been allowed to start their operations since the commencement of the year 2017;**
- (b) whether his Ministry is aware of the report of the Central Pollution Control Board in which it has been stated that none of the sixteen power plants which began their operations post January, 2017 are abiding by the stricter emission norms and if so, the details thereof;**
- (c) whether his Ministry has taken any action against them, if so, the details thereof and if not, the reasons therefor;**
- (d) whether these thermal power plants are abiding by the mandatory new air pollution regulations set in place by the Ministry of Environment, Forest and Climate Change and if so, the details thereof; and**
- (e) if not, the reasons for allowing these companies to start their operations?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R.K. SINGH )**

**(a) to (e) : A Statement is laid on the Table of the House.**

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## STATEMENT

### STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.334 TO BE ANSWERED IN THE LOK SABHA ON 09.08.2018 REGARDING EMISSION NORMS FOR THERMAL POWER PLANTS.

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(a) : The names and details of Thermal Projects Commissioned during the period January 2017 to till date is given at Annexure I.

(b) to (e) : Ministry of Environment, Forest & Climate Change (MOEF&CC) has notified new stricter environmental norms on 7<sup>th</sup> December, 2015 for Thermal Power Plants (TPPs) for Particulate Matter (PM), SO<sub>x</sub>, NO<sub>x</sub>, Mercury (Hg) and water consumption. These norms were to be complied by 07.12.2017 for TPPs installed before 31.12.2003 and TPPs units installed after 01.01.2003 upto 31.12.2016. TPPs to be installed from 01.01.2017 were to comply with these norms from the date of installation (commissioning). To meet the new emission norms, certain pollution control equipment are to be retrofitted like upgradation of Electrostatic Precipitators for PM, installation of Flue Gas Desulphurization (FGD) system for SO<sub>x</sub>, combustion optimization/post combustion & De- NO<sub>x</sub> systems for NO<sub>x</sub> control. Installation of such equipment's requires certain time period and certain time for shut down of power plants.

As per Section 7 of the Electricity Act, 2003, setting up of a Thermal Power Plant is a de-licensed activity. However, Thermal Power Plants require Environment and Forest Clearances from MoEF&CC before construction of a power plant. Further, before start of operations of the power plant, TPPs requires Consent to Operate from respective State Pollution Control Board (State PCB). Hence, Ministry of Power has no jurisdiction in either grant of permission for setting up of thermal power plant or in grant of Consent to Operate to TPPs.

In order to ensure that there is no disruption of power supply in the country and taking into account the time required as well as the techno economic challenges, a phased implementation plan from 2018 to 2022 for installation of FGD in plants for a capacity of 1,61,402 MW (414 Units) and upgradation of ESP in plants for a capacity of 64,525 MW (222 units) was prepared by Central Electricity Authority (CEA) in consultation with the stakeholders in the Regional Power Committees (RPCs) which are bodies for coordinated Generating unit Outage Planning. This plan was submitted to MoEF&CC on 13.10.2017. Based on the directions of MoEF&CC on 07.12.2017, the Central Pollution Control Board (CPCB) has issued directions to all such Thermal Power Plants to ensure compliance of the revised timelines as per above phasing plan.

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**As per the MoEF&CC notification, TPPs installed (commissioned) after 01.01.2017 are required to meet the new environmental norms from the date of such installation (commissioning). The environmental clearance for such TPPs was already accorded before issuance of new environmental norms by MoEF&CC. Further, as stated above, MoEF&CC/CPCB has issued directions for implementation of these norms as per revised timelines i.e. maximum by 2022. Accordingly, concerned State PCBs have issued Consent to Operate to all such TPPs currently under operation, including those which have been installed (commissioned) after 01.01.2017.**

**Further, it is stated that all Thermal Power Plants getting Environment Clearance after 07.12.2015 will comply with the new environment norms.**

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**ANNEXURE**

**ANNEXURE REFERRED TO IN PART (a) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 334 TO BE ANSWERED IN THE LOK SABHA ON 09.08.2018 REGARDING EMISSION NORMS FOR THERMAL POWER PLANTS.**

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**THERMAL PROJECTS COMMISSIONED DURING THE PERIOD JANUARY 2017 TO TILL DATE**

Sl. No.	Project Name	Developer	State	Unit No	Capacity (MW)	Date of Commissioning
1	Mouda TPS	NTPC	Maharashtra	U-4	660	18-03-17
2	Bongaigaon TPP		Assam	U-2	250	22-03-17
3	Kudgi STPP Ph-I		Karnataka	U-2	800	23-03-17
4	Unchahar TPS		UP	U-6	500	31-03-17
5	Nabi Nagar TPP		Bihar	U-2	250	03-04-17
6	Solapur STPP		Maharashtra	U-1	660	07-04-17
7	Kudgi STPP Ph-I		Karnataka	U-3	800	12-03-18
8	Lara STPP		Chhattisgarh	U-1	800	23-03-18
9	Meja STPP		UP	U-1	660	30-03-18
10	Muzaffarpur TPS		Bihar	U-4	195	24-03-17
<b>STATE SECTOR</b>						
11	Royalaseema TPP St-IV	APGENCO	AP	U-6	600	12-03-18
12	Bhavnagar TPP	BECL	Gujarat	U-2	250	27-03-17
13	Barauni TPS Extn.	BSEB	Bihar	U-8	250	11-01-18
				U-9	250	31-03-18
14	CHHABRA TPP	RRVUNL	Rajasthan	U-5	660	04-04-17
15	YERMARUS TPP	KPCL	Karnataka	U-2	800	29-03-17
<b>PRIVATE SECTOR</b>						
16	Akaltara TPP (Naiyara)	KSK Mahandi Power Co. Ltd.	Chhattisgarh	U-3	600	18-01-18
17	PRAYAGRAJ TPP(Bara TPP)	Prayagraj Power Gen. Co. Ltd.	Uttar Pardesh	U-3	660	22-05-17
18	NASIK (P) TPS	Ratan Power	Maharashtra	U-2	270	15-02-17
				U-3	270	14-04-17
				U-4	270	19-05-17
				U-5	270	30-05-17
19	India Power TPP	IPCL(Haldia)	West Bengal	U-1	150	07-06-17
				U-2	150	31-12-17
20	Uchpinda TPP	RKM Powergen. Pvt. Ltd.	Chhattisgarh	U-3	360	12-09-17
21	Sembcorp GayatriPvt.Ltd.(NCC TPP)	Sembcorp GayatriPvt. Ltd.	AP	U-2	660	15-02-17
22	Shirpur TPP	Shirpur Power Pvt. Ltd.	Maharashtra	U-1	150	28-09-17
23	Binjkote TPP	SKS Power Gen. (CG Ltd.)	Chhattisgarh	U-1	300	25-04-17
				U-2	300	28-03-18
24	NAWAPARA TPP	TRN Energy Private Ltd.	Chhattisgarh	U-2	300	18-04-17
<b>TOTAL CAPACITY in MW</b>					<b>13095</b>	

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